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THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 8.11.2018

PROCEEDINGS

High Court Establishment- appointment of Sri.K.P.Sudhir, District Judge, Kollam as Director, Kerala Judicial Academy, High Court- orders issued.

Read:- High Court proceedings No.A5-21648/2015(2) dated 5.11.2018

ORDER No. A5-21648/2015 (1)

Sri.K.P.Sudhir, Principal District Judge, Kollam is appointed as the Director, Kerala Judicial Academy on deputation basis. On relieving from the present post, he will take charge as the Director, Kerala Judicial Academy and also the additional charge of Additional Director, Kerala Judicial Academy from Sri.P.G.Ajithkumar, District Judge under orders of appointment as Registrar (Subordinate Judiciary). Sri.K.P.Sudhir is eligible for special pay at the rate of Rs.3750/- for extra administrative work per month.

(By Order)


K. Haripal
Registrar General

The Officers concerned.

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).

The Accountant General (A&E), Kerala, Thiruvananthapuram

The Accountant General (Audit), Kerala, Thiruvananthapuram

The Accountant General (A&E), Kerala, Branch Office, Ernakulam,
Kaloor, Kochi-17.

The Sub Treasury Officer, Ernakulam.

The Manager, State Bank of India, Treasury Branch, Ernakulam

The Director of Public Relations, Thiruvananthapuram (with C/L)

All District Judges

The Additional Director, Kerala Judicial Academy, Athani (He shall bring the
matter to the notice of the Director (Academics), KJA)

The Deputy Director of Kerala Judicial Academy, Athani.

The Assistant Director of Kerala Judicial Academy, Athani.

All Chief Judicial Magistrates

The Joint Registrars, High Court.

The Deputy Registrars, High Court.

The Finance Officer, High Court

The Protocol Officer, High Court.

The Public Relations Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Assistant Registrars and Chief Librarian, High Court.

The Court Officer to the Chief Justice, High Court

The Additional Public Relations Officer, High Court

(p.t.o.)

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The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Additional Personal Assistant to the Chief Justice, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High court
The Assistant Engineer, High Court
The Civil Sergeant, High Court.
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court.
All Sections, High Court.
The B & D Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.
The IT Section, High Court (**For publishing in the High Court website**)
The Administrative Records Section, High Court.
The File/Stock File.

Copy submitted to:-

The Honourable Judges